

MINUTES OF THE VC MEETING NO.07 (2022-23) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 18.10.2022 AT 04:30 PM, UDYOG BHAWAN, NEW DELHI

Meeting No.07 (2022-23) of EXIM Facilitation Committee (EFC) held in virtual mode under the Chairmanship of Dr. Sunil Kumar Bansal, Addl. DGFT at 04:30 PM on 18.10.2022, Vanijya Bhawan, New Delhi to consider the applications for export of 'restricted' items

2. The following member attended the meeting:-

- i. Dr. Aastha, representative from Department of Animal Husbandry & Dairying
- ii. Shri Anek Kumar, representative from Department of Atomic Energy
- iii. Shri Vinod Kumar, Technical Officer, MoEF&CC (SU Division)
- iv. Shri Santanu Dhar, Under Secretary, Ministry of Petroleum & Natural Gas.
- v. Smt. Neha, Under Secretary, Gulf Division, Ministry of External Affairs.
- vi. Shri Anand Prabhakar, DIG, MoEF&CC

In attendance:

- i. Shri S.K. Mohapatra , Deputy DGFT
- ii. Shri Ram Paul Singh, Deputy DGFT
- iii. Smt. Pratibha Kumari, Deputy DGFT

3. Altogether 169 applications were considered by the EFC, out of which 33 cases were approved including 9 cases on post facto basis, 21 cases were rejected and remaining 115 cases have been deferred due to want of comments/NOC from the concerned administrative Ministry/Department or information from the applicants. The decision of the Committee is indicated in the tabulated statement given below:

**DEPTT. OF AGRICULTURE AND FARMES WELFARE (DoA&FW)
(Seed & Trade Cases)**

S. No.	Name of the Firm	File No.	Item Description	Date of receipt of application	Decision of EFC / remark
1	SRI FORESTRY	SAI HQRXEXLAPPLY00186 040AM22	a.Acacia mangium Seeds b. Grevillea robusta Seeds c.Pterocarpus Santalinus d. Santalum Album Seeds e. Tectonal Grandis (Teak) Seeds f. Dalbergia spp Seeds g. Mahogani Seeds h. Pongamia Pinnata Seeds i. Jacaranda Seeds	17.09.2021	Deferred due to want of comments / NOC from DoA&FW.



			j. Mimosa spp (spanish cherry) Seeds k. Eucalyptus camaldulensis Seeds l. Caryota Seeds		
2	SRI FORESTRY SAI	HQRXEXLAPPLY00186 042AM22	a. Tectona Grandis (Teak) Seeds b. Santalum Album Seeds c. Pterocarpus Santalinus	17.09.2021	Deferred due to want of comments / NOC from DoA&FW.
3	TIRUPATHI AGRI GENETICS PRIVATE LIMITED	HQRXEXLAPPLY00338 200AM22	Rice seeds	01.02.2022	Deferred due to want of comments / NOC from DoA&FW.
4	TRIMURTI PLANT SCIENCES PRIVATE LIMITED	HQRXEXLAPPLY00394 340AM22	Hybrid Rice Seeds	21.03.2022	Deferred due to want of comments / NOC from DoA&FW
5	SRI FORESTRY SAI	HQRXEXLAPPLY00405 982AM22	Forest seeds	29.03.2022	Deferred due to want of comments / NOC from DoA&FW .
6	PASHUPATINATH ENTERPRISES	HQRXEXLAPPLY00000 030AM23	Non Basmati Rice Paddy Other than seed quality	07.04.2022	Deferred due to want of comments / NOC from DoA&FW
7	NATH BIO- GENES (INDIA) LIMITED	HQRXEXLAPPLY00000 101AM23	Hybrid Rice Seed	24.04.2022	Deferred due to want of comments / NOC from DoA&FW. Firm needs to apply for fresh NOC in DoA&FW as the NOC received with the application has expired.
8	NATH BIO- GENES (INDIA) LIMITED	HQRXEXLAPPLY00000 101AM23	Hybrid Rice Seed	24.04.2022	Deferred due to want of comments / NOC from DoA&FW. Firm needs to apply for fresh NOC in



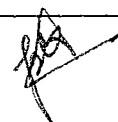
					DoAC&FW as the NOC received with the application has expired.
9	HARIDAS NANJI AND SONS	HQRXEXLAPPLY00000 250AM23	Safflower Petals	19.05.2022	Deferred due to want of comments / NOC from DoA&FW(Trade Div).
10	PURE CROP SCIENCES PRIVATE LIMITED	HQRXEXLAPPLY00000 310AM23	Hybrid Rice Seed	02.06.2022	Rejected on the basis of response received from the firm. Firm vide email has stated that their foreign buyer has cancelled the deal.
11	BABA BHOLE BHANDARI TRADERS	HQRXEXLAPPLY00000 311AM23	Non Basmati Rice Paddy Other than seed quality	03.06.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1-79/2020.S.D.IV(P)(Item No. 1) dated 13.10.2022 for export of 10000 MTs Non Basmati Rice Paddy (other than seed quality) to Nepal by M/s Baba Bhole Bhandari Traders. Export authorization will be issued only after receipt of affidavit from the firm.(as prescribed in Trade Notice No. 35 dated 25.10.2018)
12	RAGI AGRICULTURE SEEDS	HQRXEXLAPPLY00000 375AM23	Hybrid Rice Seed	17.06.2022	Deferred due to want of comments / NOC from DoA&FW. Firm is required to be informed regarding filing of separate application for Hybrid Rice seed in their Proforma as conveyed by DoAC&FW.

13	ABDUL MAJID SARKAR AND SONS	HQRXEXLAPPLY00000 401AM23	ONION SEEDS	22.06.2022	Deferred due to want of comments / NOC from DoA&FW
14	SONA SEEDS	HQRXEXLAPPLY00000 402AM23	ONION SEEDS	22.06.2022	Deferred due to want of comments / NOC from DoA&FW
15	AURINKO HEALTHCARE PRIVATE LIMITED	HQRXEXLAPPLY00000 426AM23	NUX VOMICA	28.06.2022	Deferred . As per DoAC&FW (seed division), it comes under the purview of Trade division, hence application has been forwarded to them for comments / NOC
16	K K FOODS	HQRXEXLAPPLY00000 468AM23	Non Basmati Rice Paddy Other than seed quality	08.07.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1- 79/2020.S.D.IV(P)(Item No. 2) dated 13.10.2022 for export of 10000 MTs Non Basmati Rice Paddy (other than seed quality) to Nepal by M/s KK Foods.
17	K K FOODS	HQRXEXLAPPLY00000 469AM23	Non Basmati Rice Paddy Other than seed quality	09.07.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1- 79/2020.S.D.IV(P)(Item No. 3) dated 13.10.2022 for export of 20000 MTs Non Basmati Rice Paddy (other than seed quality) to Nepal by M/s KK Foods.
18	BAYER BIOSCIENCE PRIVATE	HQRXEXLAPPLY00000 487AM23	Hybrid Rice (Paddy)	14.07.2022	Based on the comments received from DoA&FW vide OM No. 1- 157/2022-S.DIV(277TH



	LIMITED				EXIM-Export-24) dated 06.09.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on ex Post facto basis
19	MEGHNA IMPEX	HQRXEXLAPPLY00000489AM23	Non Basmati Rice Paddy Other than seed quality	14.07.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1-79/2020.S.D.IV(P)(Item No. 4) dated 13.10.2022 for export of 22000 MTs Non Basmati Rice Paddy (other than seed quality) to Nepal by M/s Meghna Impex.
20	OM ENTERPRISES	HQRXEXLAPPLY00000940AM23	NON-BASMATI RICE IN HUSK OTHER THAN OF SEED QUALITY	01.08.2022	Approved on the basis of Comments/ NOC received from DoA&FW vide O.M No 1-79/2020.S.D.IV(P)(Item No. 5) dated 13.10.2022 for export of 10000 MTs Non Basmati Rice Paddy (other than seed quality) to Nepal by M/s Om Enterprises.
21	MAA LAXMI TRADERS	HQRXEXLAPPLY00001054AM23	NONBASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY.	08.08.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1-79/2020.S.D.IV(P)(Item No. 6) dated 13.10.2022 for export of 16000 MTs Non Basmati

					Rice Paddy (other than seed quality) to Nepal by M/s Maa Laxmi Traders.
22	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPLY00001 169AM23	Hybrid Rice (Paddy) Seeds	11.08.2022	Based on the Comments/ NOC received from DoA&FW vide OM No. 1-158/2022-SD.IV(278TH EXIM-Export-42) dated 04.10.2022 & information received from the firm, export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on ex Post facto basis
23	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPLY00001 170AM23	Hybrid Rice (Paddy) Seeds	11.08.2022	Based on the Comments/ NOC received from DoA&FW vide OM No. 1-158/2022-SD.IV(278TH EXIM-Export-43) dated 04.10.2022 & information received from the firm, export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on ex Post facto basis



24	Phonex Enterprises	HQRXEXLAPPLY00001 585AM23	NON BASMATI RICE PADDY (OTHER THAN SEED QUALITY)	23.08.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1-79/2020.S.D.IV(P)(Item No. 1) dated 30.09.2022 for export of 10000 MTs Non Basmati Rice Paddy (other than seed quality) to Nepal by M/s Phonex Enterprises
25	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPLY00001 619AM23	Hybrid Rice (Paddy) Seeds	24.08.2022	Based on the Comments/ NOC received from DoA&FW vide OM No. 1-158/2022-SD.IV(278TH EXIM-Export-44) dated 04.10.2022 & information received from the firm, export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on ex Post facto basis
26	ADARSH FLOUR AND RICE PROCESSORS PRIVATE LIMITED	HQRXEXLAPPLY00001 682AM23	Non Basmati Rice Paddy (Other than seed quality)	26.08.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1-79/2020.S.D.IV(P)(Item No. 2) dated 30.09.2022 for export of 40000 MTs Non Basmati Rice Paddy (other than seed quality) to Nepal by M/s Adarsh Flour And Rice Processors Private Limited

27	NUNHEMS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00001 699AM23	Onion Seeds	28.08.2022	Based on the comments received from DoA&FW vide OM No. 1-158/2022-SD.IV(278TH EXIM-Export-39) dated 04.10.2022 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on ex Post facto basis
28	NUNHEMS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00001 700AM23	Onion Seeds	28.08.2022	Based on the comments received from DoA&FW vide OM No. 1-158/2022-SD.IV(278TH EXIM-Export-40) dated 04.10.2022 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on ex Post facto basis
29	NUNHEMS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00001 701AM23	Onion Seeds	28.08.2022	Based on the comments received from DoA&FW vide OM No. 1-158/2022-SD.IV(278TH EXIM-Export-38)dated 04.10.2022 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on ex Post facto



					basis
30	MAINAAM GARDEN	HQRXEXLAPPLY00001 708AM23	live plants	29.08.2022	Deferred due to want of comments / NOC from DoA&FW Further, the information requested from the firm is also awaited.
31	GURU SMARTH EXPORT	HQRXEXLAPPLY00001 720AM23	RICE IN PADDY	31.08.2022	Deferred due to want of comments / NOC from DoA&FW
32	RAJU KUMAR RATHI	HQRXEXLAPPLY00001 736AM23	NONBASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY.	01.09.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1-79/2020.S.D.IV(P)(Item No. 12) dated 13.10.2022 for export of 20000 MTs Non Basmati Rice Paddy (other than seed quality) to Nepal by M/s Raju Kumar Rathi.
33	UNITED GENETICS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00001 759AM23	Onion Seed - PUSA RED	05.09.2022	Based on the comments received from DoA&FW vide OM No. 1-156/2022-SD.IV(276TH EXIM-Export-24) dated 27.07.2022 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on ex Post facto basis



34	JAISSWAL GRAIN AGENCIES	HQRXEXLAPPLY00001 769AM23	NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEE QUALITY	06.09.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1- 79/2020.S.D.IV(P)(Item No. 13) dated 13.10.2022 for export of 5000 MTs Non Basmati Rice Paddy (other than seed quality) to Nepal by M/s Jaiswal Grain Agencies.
35	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPLY00001 801AM23	Hybrid Rice (Paddy) INH16019 Seeds	14.09.2022	Deferred due to want of comments / NOC from DoA&FW
36	PATEL SEED COMPANY	HQRXEXLAPPLY00001 805AM23	ONION SEED	15.09.2022	Deferred due to want of comments / NOC from DoA&FW
37	PATEL SEED COMPANY	HQRXEXLAPPLY00001 810AM23	ONION SEED	15.09.2022	Deferred due to want of comments / NOC from DoA&FW
38	PATEL SEED COMPANY	HQRXEXLAPPLY00001 811AM23	ONION SEED	15.09.2022	Deferred due to want of comments / NOC from DoA&FW
39	R. J. INTERNATION AL	HQRXEXLAPPLY00001 814AM23	CASHEW NUT SEEDLING	16.09.2022	Deferred due to want of comments / NOC from DoA&FW. Firm is required to file a separate application in DoA&FW for cashew nut seedling
40	M/S MUSKAN TRADERS	HQRXEXLAPPLY00001 825AM23	NON-BASMATI RICE IN HUSK	18.09.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1- 79/2020.S.D.IV(P)(Item No. 14) dated



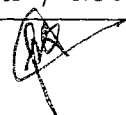
					13.10.2022 for export of 5000 MTs Non Basmati Rice Paddy (other than seed quality) to Nepal by M/s Muskan Traders.
41	CHEERAKUZH Y AGRO DEVELOPERS PRIVATE LIMITED	HQRXEXLAPPLY00001 876AM23	Lychee (Litchi Chinensis) Asokha Pendulum (Saraca asoca) Fig (Ficus Carica) Jack Fruit (Artocarpus heterophyllus) Jamun (Syzygium Cumini) Bilumbi (Averrhoa bilimbi) Bread Fruit (Artocarpus altilis) Mango Varieties (Mangifera Indica) Lemon Varieties (Citrus Limon) Orange (Citrus x Sinensis) Tamarind (Tamarindus indica)	26.09.2022	Deferred due to want of information from the firm.
42	NATIONAL ROSE GARDEN	HQRXEXLAPPLY00001 880AM23	LYCHEE MARY GOLD (Veitchia merrillii) LYCHEE MARY GOLD (Veitchia merrillii) RAMBUTAN (Nephrolepis exaltata)	27.09.2022	Deferred due to want of information from the firm.

			MANGO (Mangifera Indica)		
			MANGO (Mangifera Indica)		
			MANGO (Mangifera Indica)		
			VELVET APPLE (Diospyros blanco)		
			WATER APPLE (Syzygium samarangense)		
			NJAVEL (Syzygium cumini)		
			RAMAPPLE (Annona squamosa samarangense)		
			ALL SPICE (Pimenta racemose)		
			JACK GUMLESS (Artocarpus heterophyllus)		
			BILIMBI (Averrhoa bilimbi)		
			AVACADO (Persea americana)		
			MALAYALAN APPLE (Syzygium samarangense)		
			JACK (Artocarpus heterophyllus)		
43	TANEJA SEEDS CORPORATION	HQRXEXLAPPLY00001887AM23	onion seeds nasik red n53 and Bombay red	27.09.2022	Deferred due to want of clarification on NOC received from DoA&FW.

44	VNR SEEDS PRIVATE LIMITED	HQRXEXLAPPLY00001 898AM23	HYBRID RICE SEEDS 27P09	29.09.2022	Deferred due to want of comments / NOC from DoA&FW
45	COTTONWOOD D	HQRXEXLAPPLY00001 921AM23	LIVE PLANTS, TREE PELTOPHORUM INERME, ZIZIPHUS SPINACHRISTII, HIBISCUS TILIACEUS	06.10.2022	Deferred due to want of comments / NOC from DoA&FW Further, the information requested from the firm is also awaited
46	UPL LIMITED	HQRXEXLAPPLY00001 925AM23	Hybrid Rice Seeds - Partex - 8 (ARBH 18001)	07.10.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1- 157/2022-SD.IV(277TH EXIM-Export-21,22&23) dated 06.09.2022 for export of 200000 Kgs Hybrid Rice Seed to Bangladesh by M/s UPL Limited.
47	UPL LIMITED	HQRXEXLAPPLY00001 926AM23	Hybrid Rice Seeds - ADV 8112	07.10.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1- 157/2022-SD.IV(277TH EXIM-Export-21,22&23) dated 06.09.2022 for export of 200000 Kgs Hybrid Rice Seed to Philippines by M/s UPL Limited.
48	Phonex Enterprises	HQRXEXLAPPLY00001 934AM23	Non Basmati Rice Paddy (Other than seed quality)	07.10.2022	Deferred due to want of comments / NOC from DoA&FW
49	JAY MA LAXMI TRADERS	HQRXEXLAPPLY00001 942AM23	Non Basmati Rice Paddy (Other than seed quality)	09.10.2022	Deferred due to want of comments / NOC from DoA&FW
50	RAFIQUL ISLAM LASKAR	HQRXEXLAPPLY00001 954AM23	ONION SEEDS	12.10.2022	Approved on the basis of comments/ NOC received from DoA&FW

					vide O.M No 1-158/2022-SD.IV(278TH EXIM-Export-41) dated 04.10.2022 for export of 20 MT Onion Seed to Bangladesh by M/s Rafiqul Islam Lakskar.
Department of Animal Husbandry and Dairying					
51	SEALINE OVERSEAS	HQRXEXLAPPLY00000281AM23	WHEAT BRAN	25.05.2022	Deferred due to want of comments / NOC from DoAHD
52	AAYUSH TRADING	HQRXEXLAPPLY00000454AM23	Rice Husk, Chura Bhunsa, Bran and Husk	06.07.2022	Deferred due to want of comments / NOC from DoAHD
53	ARMO ENTERPRISE	HQRXEXLAPPLY00000740AM23	WHEAT BRAN	24.07.2022	Rejected on the basis of Comments received from DoAH&D vide O.M No L-110102(1)/124/2021-Trade (E-19585) dated 30.09.2022 wherein export of 5000 MT Wheat Bran to Bangladesh by M/s Armo Enterprise has not been recommended due to shortage of wheat bran in the country.
54	SNEHTIK INTERNATIONAL	HQRXEXLAPPLY00001033AM23	WHEAT BRAN	05.08.2022	Deferred due to want of comments / NOC from DoAHD
55	AL HASUN EXPORTS	HQRXEXLAPPLY00001159AM23	WHEAT BRAN	10.08.2022	Deferred due to want of comments / NOC from DoAHD
56	Izaz Traders	HQRXEXLAPPLY00001172AM23	WHEAT BRAN	11.08.2022	Rejected on the basis of comments received from DoAH&D vide O.M No L-110102(1)/124/2021-Trade (E-19585) dated

					30.09.2022 wherein export of 10000 MT Wheat Bran to Bangladesh by M/s Izaz Traders has not been recommended due to shortage of wheat bran in the country
57	CHAWLA INTERNATIONAL	HQRXEXLAPPLY00001 228AM23	WHEAT BRAN	13.08.2022	Rejected on the basis of comments received from DoAH&D vide O.M No L-110102(1)/124/2021-Trade (E-19585) dated 30.09.2022 wherein export of 9000 MT Wheat Bran to Bangladesh by M/s Chawla International has not been recommended due to shortage of wheat bran in the country.
58	AJMIR AGENCY	HQRXEXLAPPLY00001 231AM23	WHEAT BRAN	13.08.2022	Rejected on the basis of comments received from DoAH&D vide O.M No L-110102(1)/124/2021-Trade (E-19585) dated 30.09.2022 wherein export of 5000 MT Wheat Bran to Bangladesh by M/s Ajmir Agency has not been recommended due to shortage of wheat bran in the country.
59	TRUST INTERNATIONAL	HQRXEXLAPPLY00001 329AM23	WHEAT BRAN	16.08.2022	Deferred due to want of comments / NOC from DoAHD
60	TRUST INTERNATIONAL	HQRXEXLAPPLY00001 337AM23	WHEAT BRAN	16.08.2022	Deferred due to want of comments / NOC from



	NAL				DoAHD
61	PRIME ENTERPRISES	HQRXEXLAPPLY00001 352AM23	WHEAT BRAN	17.08.2022	Rejected on the basis of comments received from DoAH&D vide O.M No L-110102(1)/124/2021-Trade (E-19585) dated 30.09.2022 wherein export of 25000 MT Wheat Bran to Bangladesh by M/s Prime Enterprises has not been recommended due to shortage of wheat bran in the country.
62	MANTRI IMPEX	HQRXEXLAPPLY00001 386AM23	WHEAT BRAN	17.08.2022	Rejected on the basis of comments received from DoAH&D vide O.M No L-110102(1)/124/2021-Trade (E-19585) dated 30.09.2022 wherein export of 1500 MT Wheat Bran to Bangladesh by M/s Mantri Impex has not been recommended due to shortage of wheat bran in the country.
63	PANNALAL EXPORTS PRIVATE LIMITED	HQRXEXLAPPLY00001 388AM23	WHEAT BRAN	17.08.2022	Rejected on the basis of comments received from DoAH&D vide O.M No L-110102(1)/124/2021-Trade (E-19585) dated 30.09.2022 wherein export of 25000 MT Wheat Bran to Bangladesh by M/s Pannalal Exports Private Limited has not been recommended due to

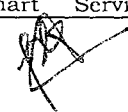


					shortage of wheat bran in the country.
64	BIKASH SAHA	HQRXEXLAPPLY00001 436AM23	WHEAT BRAN	18.08.2022	Rejected on the basis of comments received from DoAH&D vide O.M No L-110102(1)/124/2021-Trade (E-19585) dated 30.09.2022 wherein export of 5000 MT Wheat Bran to Bangladesh by M/s Bikash Saha has not been recommended due to shortage of wheat bran in the country.
65	AGRO ARENA EXPORT PRIVATE LIMITED	HQRXEXLAPPLY00001 558AM23	WHEAT BRAN	22.08.2022	Rejected on the basis of comments received from DoAH&D vide O.M No L-110102(1)/124/2021-Trade (E-19585) dated 30.09.2022 wherein export of 5000 MT Wheat Bran to Bangladesh by M/s Agro Arena Export Private Limited has not been recommended due to shortage of wheat bran in the country.
66	S ANANDAN & CO	HQRXEXLAPPLY00001 703AM23	WHEAT BRAN	29.08.2022	Deferred due to want of comments / NOC from DoAHD
67	VOLANT EXIM PRIVATE LIMITED	HQRXEXLAPPLY00001 717AM23	WHEAT BRAN	31.08.2022	Rejected on the basis of comments received from DoAH&D vide O.M No L-110102(1)/124/2021-Trade (E-19585) dated 30.09.2022 wherein export of 3000 MT Wheat Bran to Bangladesh by

					M/s Volant Exim Private Limited has not been recommended due to shortage of wheat bran in the country.
68	M/S B. B. EXPORTS	HQRXEXLAPPLY00001 722AM23	WHEAT BRAN	31.08.2022	Rejected on the basis of comments received from DoAH&D vide O.M No L-110102(1)/124/2021-Trade (E-19585) dated 30.09.2022 wherein export of 5000 MT Wheat Bran to Bangladesh by M/s B.B Exports has not been recommended due to shortage of wheat bran in the country.
69	J P FLOUR MILLS PRIVATE LIMITED	HQRXEXLAPPLY00001 739AM23	WHEAT BRAN	02.09.2022	Rejected on the basis of comments received from DoAH&D vide O.M No L-110102(1)/124/2021-Trade (E-19585) dated 30.09.2022 wherein export of 5000 MT Wheat Bran to Bangladesh by M/s JP Flour mills Pvt Ltd has not been recommended due to shortage of wheat bran in the country.
70	ANWAR TRADING	HQRXEXLAPPLY00001 754AM23	BRAN OF CEREALS	05.09.2022	Deferred due to want of comments / NOC from DoAHD
71	APICAL EXIM PRIVATE	HQRXEXLAPPLY00001 760AM23	WHEAT BRAN	05.09.2022	Deferred due to want of comments / NOC from



	LIMITED				DoAHD
72	J P FLOUR MILLS PRIVATE LIMITED	HQRXEXLAPPLY00001 763AM23	WHEAT BRAN	06.09.2022	Rejected on the basis of comments received from DoAH&D vide O.M No L-110102(1)/124/2021-Trade (E-19585) dated 30.09.2022 wherein export of 2000 MT Wheat Bran to Bangladesh by M/s JP Flour Mills Private Limited has not been recommended due to shortage of wheat bran in the country.
73	J B TRADE LINK	HQRXEXLAPPLY00001 767AM23	WHEAT BRAN	06.09.2022	Rejected on the basis of comments received from DoAH&D vide O.M No L-110102(1)/124/2021-Trade (E-19585) dated 30.09.2022 wherein export of 5000 MT Wheat Bran to Bangladesh by M/s JB Trade Link has not been recommended due to shortage of wheat bran in the country.
74	SK UDYOG PRIVATE LIMITED	HQRXEXLAPPLY00001 768AM23	WHEAT BRAN	06.09.2022	Deferred due to want of comments / NOC from DoAHD
75	FARMART SERVICE PRIVATE LIMITED	HQRXEXLAPPLY00001 773AM23	WHEAT BRAN	07.09.2022	Rejected on the basis of comments received from DoAH&D vide O.M No L-110102(1)/124/2021-Trade (E-19585) dated 30.09.2022 wherein export of 5000 MT Wheat Bran to Bangladesh by M/s Farmart Service



					Private Limited has not been recommended due to shortage of wheat bran in the country.
76	HISAR BOVINE SPERM STATION & RESEARCH CENTER	HQRXEXLAPPLY00001 784AM23	FROZEN BOVINE SEMEN	08.09.2022	Deferred due to want of comments / NOC from DoAHD
77	5K UDYOG PRIVATE LIMITED	HQRXEXLAPPLY00001 796AM23	WHEAT BRAN	12.09.2022	Deferred due to want of comments / NOC from DoAHD
78	DEV HOSPITALIT Y & HEALTH CARE CONSULTAN CY	HQRXEXLAPPLY00001 819AM23	WHEAT BRAN	17.09.2022	Deferred due to want of comments / NOC from DoAHD
79	M/S MUSKAN TRADERS	HQRXEXLAPPLY00001 823AM23	RICE BRAN	18.09.2022	Deferred due to want of comments / NOC from DoAHD
80	M/S MUSKAN TRADERS	HQRXEXLAPPLY00001 824AM23	WHEAT BRAN	18.09.2022	Deferred due to want of comments / NOC from DoAHD
81	ALI ENTERPRIS E	HQRXEXLAPPLY00001 843AM23	WHEAT BRAN	21.09.2022	Deferred due to want of comments / NOC from DoAHD
82	PRAYAS	HQRXEXLAPPLY00001 848AM23	WHEAT BRAN	21.09.2022	Rejected on the basis of comments received from DoAH&D vide O.M No L-110102(1)/124/2021-Trade (E-19585) dated 30.09.2022 wherein export of 8000 MT Wheat Bran to Bangladesh by



					M/s Prayas has not been recommended due to shortage of wheat bran in the country.
83	PRAYAS	HQRXEXLAPPLY00001 851AM23	WHEAT BRAN	22.09.2022	Rejected on the basis of comments received from DoAH&D vide O.M No L-110102(1)/124/2021-Trade (E-19585) dated 30.09.2022 wherein export of 8000 MT Wheat Bran to Bangladesh by M/s Prayas has not been recommended due to shortage of wheat bran in the country.
84	SREE KRISHNA TRADERS	HQRXEXLAPPLY00001 881AM23	WHEAT BRAN	27.09.2022	Rejected on the basis of comments received from DoAH&D vide O.M No L-110102(1)/124/2021-Trade (E-19585) dated 30.09.2022 wherein export of 9000 MT Wheat Bran to Bangladesh by M/s Sree Krishna Traders has not been recommended due to shortage of wheat bran in the country.
85	PRAYAS	HQRXEXLAPPLY00001 859AM23	WHEAT BRAN	23.09.2022	Deferred due to want of comments / NOC from DoAHD
86	PRAYAS	HQRXEXLAPPLY00001 862AM23	WHEAT BRAN	23.09.2022	Deferred due to want of comments / NOC from DoAHD
87	PRAYAS	HQRXEXLAPPLY00001	BRAN OF CEREALS	23.09.2022	Deferred due to want of comments / NOC from



		863AM23			DoAHD
88	ULTRACHAI N GLOBAL	HQRXEXLAPPLY00001 870AM23	WHEAT BRAN	25.09.2022	Deferred due to want of comments / NOC from DoAHD
89	DEV TRADERS	HQRXEXLAPPLY00001 871AM23	Wheat Bran (Chokker)	26.09.2022	Deferred due to want of comments / NOC from DoAHD
90	SONAM EXPORT	HQRXEXLAPPLY00001 872AM23	WHEAT BRAN	26.09.2022	Deferred due to want of comments / NOC from DoAHD
91	S. P. ENTERPRIS E	HQRXEXLAPPLY00001 873AM23	BRANS, SHARPS AND OTHER RESIDUES OF WHEAT BRAN	26.09.2022	Deferred due to want of comments / NOC from DoAHD
92	ABANI OVERSEAS TRADELINK PRIVATE LIMITED	HQRXEXLAPPLY00001 874AM23	WHEAT BRAN	26.09.2022	Deferred due to want of comments / NOC from DoAHD
93	A K B INTERNATIO NAL	HQRXEXLAPPLY00001 875AM23	WHEAT BRAN	26.09.2022	Deferred due to want of comments / NOC from DoAHD
94	R B EXPORT	HQRXEXLAPPLY00001 879AM23	WHEAT BRAN	27.09.2022	Deferred due to want of comments / NOC from DoAHD
95	SREE KRISHNA TRADERS	HQRXEXLAPPLY00001 881AM23	WHEAT BRAN	27.09.2022	Deferred due to want of comments / NOC from DoAHD
96	DEVANSHI INTERNATIO NAL	HQRXEXLAPPLY00001 882AM23	WHEAT BRAN	27.09.2022	Deferred due to want of comments / NOC from DoAHD
97	SOVA ENTERPRIS E	HQRXEXLAPPLY00001 884AM23	WHEAT BRAN	27.09.2022	Deferred due to want of comments / NOC from DoAHD



98	NISWIN FOODS PRIVATE LIMITED	HQRXEXLAPPLY00001 885AM23	WHEAT BRAN	27.09.2022	Deferred due to want of comments / NOC from DoAHD
99	INDIAN EXPORT SERVICE	HQRXEXLAPPLY00001 888AM23	WHEAT BRAN	28.09.2022	Deferred due to want of comments / NOC from DoAHD
100	R.N.D INTERNATIO NAL	HQRXEXLAPPLY00001 889AM23	WHEAT BRAN	28.09.2022	Deferred due to want of comments / NOC from DoAHD
101	R.N.D INTERNATIO NAL	HQRXEXLAPPLY00001 890AM23	WHEAT BRAN	28.09.2022	Deferred due to want of comments / NOC from DoAHD
102	R.N.D INTERNATIO NAL	HQRXEXLAPPLY00001 891AM23	WHEAT BRAN	28.09.2022	Deferred due to want of comments / NOC from DoAHD
103	M/S B. B. EXPORTS	HQRXEXLAPPLY00001 893AM23	WHEAT BRAN	28.09.2022	Deferred due to want of comments / NOC from DoAHD
104	MITRA ENTERPRIS E	HQRXEXLAPPLY00001 895AM23	WHEAT BRAN	28.09.2022	Deferred due to want of comments / NOC from DoAHD
105	G.M. ENTER PRISE	HQRXEXLAPPLY00001 902AM23	WHEAT BRAN	30.09.2022	Deferred due to want of comments / NOC from DoAHD
106	SUBIR SHELLAC ENTERPRIS E	HQRXEXLAPPLY00001 904AM23	WHEAT BRAN	30.09.2022	Deferred due to want of comments / NOC from DoAHD
107	WINDSOR INDUSTRIES PRIVATE LIMITED	HQRXEXLAPPLY00001 915AM23	samples dry paddy husk	04.10.2022	Deferred due to want of comments / NOC from DoAHD

108	OXYGROW AGRO TECH PRIVATE LIMITED	HQRXEXLAPPLY00001 922AM23	WHEAT BRAN	06.10.2022	Deferred due to want of comments / NOC from DoAHD
109	S V JUTE INDUSTRIES	HQRXEXLAPPLY00001 952AM23	WHEAT BRAN	11.10.2022	Deferred due to want of comments / NOC from DoAHD
110	GAA TRADING ENTERPRIS ES	HQRXEXLAPPLY00000 135AM23	maize bran	03.05.2022	Deferred due to want of comments / NOC from DoAHD

Ministry of Environment Forest and Climate Change
(SU Division)

111	YAMA RIBBONS & BOWS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00000 382AM23	red sanders wood in log form(artificially propagated origin)	19.06.2022	Deferred due to want of comments / NOC from MoEF&CC (SU Division). The application is under consideration of WL Division for leftover quota of 19 MT of red sanders wood in log form(artificially propagated) sourced from Government of Andhra Pradesh.
112	YAMA RIBBONS & BOWS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00000 383AM23	Red sanders wood in log form(artificially propagated origin)	19.06.2022	Deferred due to want of comments / NOC from MoEF&CC (SU Division). The application is under consideration of WL Division for leftover quota of 19 MT of red sanders wood in log form(artificially propagated) sourced from Government of Andhra Pradesh.
113	M K INTERNATIO NAL REALTY PRIVATE LIMITED	HQRXEXLAPPLY00000 461AM23	RED SANDERS WOOD IN LOGFORM AND ROOTS OBTAINED FROM ARTIFICIALLY GROWN TREES FROM PATTALAND	07.07.2022	Deferred due to want of comments / NOC from MoEF&CC (SU Division). The application is under consideration of WL Division for leftover quota of 19 MT of red sanders wood in log form(artificially propagated) sourced from Government of Andhra Pradesh.



114	LONG CYCLE CHENNAI	HQRXEXLAPPLY00001 822AM23	RED SANDERS WOOD IN LOG FORM OBTAINED FROM ARTIFICIAL ORIGIN OR PATTALAND	17.09.2022	Deferred due to want of comments / NOC from M/o EF&CC (SU Div)
115	LONG CYCLE CHENNAI	HQRXEXLAPPLY00001 827AM23	RED SANDERS WOOD IN LOGFORM AND ROOTS OBTAINED FROM ARTIFICIALLY GROWN TREES FROM PATTALAND	18.09.2022	Deferred due to want of comments / NOC from M/o EF&CC (SU Div)
116	MRL ASSOCIATE S INDIA	HQRXEXLAPPLY00001 912AM23	RSW Logs/Short Logs/Roots obtained from Pattaland of Tiruvallur District (T.N.)	02.10.2022	Deferred due to want of comments / NOC from M/o EF&CC (SU Div)

(Ozone Cell)

117	CONVERGE NCE CHEMICALS PRIVATE LIMITED	HQRXEXLAPPLY00000 068AM23	Hexafluoroisopropanol	19.04.2022	Deferred due to want of information from the firm.
118	MARINE SOLUTIONS	HQRXEXLAPPLY00001 232AM23	HALON 2402	13.08.2022	Deferred due to want of comments/NOC from MoEF&CC (Ozone cell)
119	CURIA INDIA PRIVATE LIMITED	HQRXEXLAPPLY00001 861AM23	Bromofluoromethane (Export for Feedstock purpose only)	23.09.2022	Approved on the basis of comments/ NOC received from M/o EFCC (Ozone cell) vide O.M No. 11/14/2017-OC dated 06.09.2022 for export of 24.794 Kgs Bromoflouromethane (as feedstock use for manufacture of Fluticasone Propionate and fluticasone Furoate) to Singapore by M/s Curia India Private Limited.

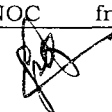


120	SRF LIMITED	HQRXEXLAPPLY00001 896AM23	MONOCHLORO DI- FLUORO METHANE (REFRIGERANT R-22 OR HCFC-22) NON- FEED STOCK	29.09.2022	Deferred due to want of comments/NOC from MoEF&CC (Ozone cell)
121	GUJARAT FLUOROCH EMICALS LIMITED	HQRXEXLAPPLY00001 916AM23	R-142B (1-Chloro-1, 1-Difluoroethane)	04.10.2022	Deferred due to want of comments/NOC from MoEF&CC (Ozone cell)
122	GUJARAT FLUOROCH EMICALS LIMITED	HQRXEXLAPPLY00001 917AM23	HFC-125	04.10.2022	Deferred due to want of comments/NOC from MoEF&CC (Ozone cell)
123	GUJARAT FLUOROCH EMICALS LIMITED	HQRXEXLAPPLY00001 928AM23	Monochloro Difluoro Methane (Refrigerant R-22 OR HCFC-22) (for Non Feedstock uses)	07.10.2022	Deferred due to want of comments/NOC from MoEF&CC (Ozone cell)
124	GUJARAT FLUOROCH EMICALS LIMITED	HQRXEXLAPPLY00001 929AM23	Monochloro Difluoro Methane (Refrigerant R22 OR HCFC22) (for Non Feedstock	07.10.2022	Deferred due to want of comments/NOC from MoEF&CC (Ozone cell)
125	GUJARAT FLUOROCH EMICALS LIMITED	HQRXEXLAPPLY00001 930AM23	Monochloro Difluoro Methane (Refrigerant R-22 OR HCFC-22) (for Feedstock)	07.10.2022	Deferred due to want of comments/NOC from MoEF&CC (Ozone cell)
126	GUJARAT FLUOROCH EMICALS LIMITED	HQRXEXLAPPLY00001 931AM23	Monochloro Difluoro Methane (Refrigerant R22 OR HCFC22) (for Feedstock uses)	07.10.2022	Deferred due to want of comments/NOC from MoEF&CC (Ozone cell)
127	GUJARAT FLUOROCH EMICALS LIMITED	HQRXEXLAPPLY00001 943AM23	ASAHIKLIN AK-225 (HCFC-225 ca/cb)	10.10.2022	Deferred due to want of comments/NOC from MoEF&CC (Ozone cell)

128	GUJARAT FLUOROCHEMICALS LIMITED	HQRXEXLAPPLY00001 944AM23	Bromotrifluoromethane (Halon-1301) (Feedstock use)	10.10.2022	Deferred due to want of comments/NOC from MoEF&CC (Ozone cell)
129	GUJARAT FLUOROCHEMICALS LIMITED	HQRXEXLAPPLY00001 945AM23	Refrigerant Gas R-410A (Refrigerant Blend R-410A) (Blend R-32-50% & R-125-50%)	10.10.2022	Deferred due to want of comments/NOC from MoEF&CC (Ozone cell)
130	GUJARAT FLUOROCHEMICALS LIMITED	HQRXEXLAPPLY00001 946AM23	Refrigerant Gas R-407C (Refrigerant Blend R407C)	10.10.2022	Deferred due to want of comments/NOC from MoEF&CC (Ozone cell)
131	GUJARAT FLUOROCHEMICALS LIMITED	HQRXEXLAPPLY00001 949AM23	HFC-134A	10.10.2022	Deferred due to want of comments/NOC from MoEF&CC (Ozone cell)

Department of Atomic Energy

132	CRAYON COLOR PRIVATE LIMITED	HQRXEXLAPPLY00001 314AM23	ZIRCONIUM SILICATE	16.08.2022	Based on the Comments/ NOC received from DAE vide email dated 08.09.2022 & information received from the firm, export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on ex Post facto basis
133	SUKASO CERACOLORS PRIVATE	HQRXEXLAPPLY00001 762AM23	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	06.09.2022	Deferred due to want of comments/NOC from



	LIMITED				DAE.
134	SUKASO CERACOLO RS PRIVATE LIMITED	HQRXEXLAPPLY00001847AM23	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	22.09.2022	Deferred due to want of comments/NOC from DAE.
135	SUKASO CERACOLO RS PRIVATE LIMITED	HQRXEXLAPPLY00001867AM23	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	24.09.2022	Deferred due to want of comments/NOC from DAE.
Ministry of Mines					
136	MD JEHIRUL ISLAM	HQRXEXLAPPLY00000459AM23	SAND GRAVEL/ Silica Sands	11.07.2022	Deferred due to want of information from the firm.
137	JAYESH INDUSTRIES LIMITED	HQRXEXLAPPLY00000928AM23	99 % Grade - pure white Silica Sands	01.08.2022	Deferred due to want of comments/NOC from Ministry of Mines.
Ministry of Textiles					
138	NEW KASHMIR CREATION	HQRXEXLAPPLY00000159AM23	a.MANMADE FIBRE STAPLE CHAINSTITCH WALL HANGING (QURANIC CALLIGRAPHY) TOTAL AREA 5.06 SQUARE METERS b.MANMADE FIBRE (VELVET) WALL HANGING (QURANIC CALLIGRAPHY) TOTAL AREA 3.82 SQUARE METERS	08.05.2022	Deferred due to want of comments/NOC from M/o Culture.
Ministry of Petroleum & Natural Gas					
139	ADVAITH BIOFUELS LIMITED	HQRXEXLAPPLY00001747AM23	JOBING PURPOSE OF BIODIESEL (FAME)	03.09.2022	Deferred due to want of comments from M/o PNG.
Miscellaneous Applications					
140	S G P INDIA	HQRXEXLAPPLY00000122AM23	Used/Scrap Fishnets, Cast Nylon, Hard Waste in form of lumps, Scraps or any other articles made of Nylon	29.04.2022	Deferred due to want of comments from M/o EF&CC (HSM Division)

141	P P SINGH STONE AND COMPANY	HQRXEXLAPPLY000004 23AM23	PEBBLES, GRAVEL OF MARBLE	25.06.2022	Deferred. The applicant has been asked a reason for making an application for non-restricted item and the information from the firm is awaited.
142	C G CHARCOAL AND ENERGY PRIVATE LIMITED	HQRXEXLAPPLY000011 32AM23	Agglomerated, Of coconut shell	10.08.2022	Deferred. The matter has been taken up on file. Firm has been requested to furnish documents as per M/o EF&CC (SU Div)'s O.M No. 5-30/2022-SU dated 16.09.2022.
143	FUTURISTIC ALLOYS & METALS PRIVATE LIMITED	HQRXEXLAPPLY000017 86AM23	Cobalt alloy solid scrap nominally 61% Cobalt 9% Chromium 28% Molybdenum	09.09.2022	Deferred. The applicant has been asked a reason for making an application for non-restricted item and the information from the firm is awaited.
144	BEIL INFRASTRU CTURE LIMITED	HQRXEXLAPPLY000018 09AM23	Printed Circuit Boards Shredded	15.09.2022	Deferred. The applicant has been asked a reason for making an application for non-restricted item and the information from the firm is awaited.
145	INDUSS FOOD PRODUCTS & EQUIPMENT S LIMITED	HQRXEXLAPPLY000018 64AM23	RICE MILL PLANT MACHINERY(16TPH): AUTO CLAVE 20TPH- 3mm S.S(6 NOS.(PARTS) ITEMS OUT OF TOTAL 1 SET))	23.09.2022	Rejected on the basis of response received from the firm wherein firm has stated that they wants to obtain replacement certificate. Since it does not come under the purview of Export Cell, application stands rejected.

146	SHANUS IMPEX	HQRXEXLAPPLY000019 01AM23	MUSTARD SEED	29.09.2022	Deferred. The applicant has been asked a reason for making an application for non-restricted item and the information from the firm is awaited
147	VIRENDRA HARIBHAI PANSARA	HQRXEXLAPPLY000019 20AM23	Specification	06.10.2022	Deferred. Firm has been asked to furnish certain documents & information which is awaited from the firm.
Raw Human Hair Applications					
148	PAV EXPORTS	HQRXEXLAPPLY000004 90AM23	UNPROCESSED ASSORTED HUMAN HAIR	14.07.2022	Deferred. Since excess quantity of 5000 Kg of raw human hair was exported by the firm. O.M has been issued to customs for clarification. Also, show cause notice to the firm as per FTDR act has been issued EFC has decided to issue show cause notice to the firm as per FTDR act. Response from firm is awaited.
149	KSIX INTERNATIO NAL	HQRXEXLAPPLY000013 15AM23	UNPROCESSED HUMAN HAIR	16.08.2022	Approved on the basis of response received from firm on export of excess quantity of Human hair. The Committee has decided to issue export license to M/s Ksix International for export of 523844 Kg of raw human hair
150	ALAM ENTERPRIS E	HQRXEXLAPPLY000013 31AM23	WASTE OF HUMAN HAIR	16.08.2022	Deferred. Necessary Docs are still awaited.
151	MANNAT HAIRS WASTE	HQRXEXLAPPLY000014 56AM23	HUMAN HAIR	18.08.2022	Deferred. Necessary Docs are still awaited.



	MERCHANT				
152	SREE VIKASH HAIR ENTERPRIS ES	HQRXEXLAPPLY000016 14AM23	100% UNPROCESSED HUMAN HAIR (UNWASHED) GRADE-B-(HUMAN HAIR UNWORKED, WHETHER OF NOT WASHED OF SCOURED)	24.08.2022	Deferred. Necessary Docs are still awaited.
153	LGW INDUSTRIES LIMITED	HQRXEXLAPPLY000017 58AM23	Human Hair unworked whether or not washed or scoured : waste of human hair	05.09.2022	Deferred. Necessary Docs are still awaited.
154	S.L.V HAIR ENTERPRIS ES	HQRXEXLAPPLY000018 28AM23	UNWASHED HUMAN HAIR	18.09.2022	Deferred. The case has to be taken up on file.
155	SHILPA HAIR ENTERPRIS E	HQRXEXLAPPLY000018 42AM23	WASTE OF HUMAN HAIR	21.09.2022	Deferred. The case has to be taken up on file.
156	KERIM ENTERPRIS E PRIVATE LIMITED	HQRXEXLAPPLY000018 53AM23	WASTE OF HUMAN HAIR	23.09.2022	Approved on the basis of criteria framed in EFC Meeting dated 28.03.2022 on export of Human hair. The Committee has decided to issue export license to M/s Kerim Enterprises Private Limited for export of 1000 Kg of raw human hair
157	VOLOS KINGDOM	HQRXEXLAPPLY000018 58AM23	UNWASHED HUMAN HAIR	23.09.2022	Approved on the basis of criteria framed in EFC Meeting dated 28.03.2022 on export of Human hair. The Committee has decided to issue export license to M/s Volosy Kingdom for export of 1000 Kg of raw human hair



158	TREXIM CORPORATI ON	HQRXEXLAPPLY000018 65AM23	HUMAN HAIR UNWASHED	23.09.2022	Approved on the basis of criteria framed in EFC Meeting dated 28.03.2022 on export of Human hair. The Committee has decided to issue export license to M/s Trexim Corporation for export of 1000 Kg of raw human hair
159	CHOUDHURI NAJIMUDDIN	HQRXEXLAPPLY000018 69AM23	UNWASHED HUMAN HAIR	24.09.2022	Approved on the basis of criteria framed in EFC Meeting dated 28.03.2022 on export of Human hair. The Committee has decided to issue export license to M/s Choudhuri Najimuddin for export of 1000 Kg of raw human hair
160	GREEN PARK INCENSE CO.	HQRXEXLAPPLY000018 94AM23	100% UNPROCESSED INDIA HUMAN HAIR (UNWASHED)	28.09.2022	Approved on the basis of criteria framed in EFC Meeting dated 28.03.2022 on export of Human hair. The Committee has decided to issue export license to M/s Green Park incense co. for export of 1000 Kg of raw human hair
161	ABD OASIS IMPEX	HQRXEXLAPPLY000019 11AM23	UNWASHED HUMAN HAIR	01.10.2022	Deferred. The case has to be taken up on file.
162	SK ENTERPRIS ES	HQRXEXLAPPLY000019 13AM23	NOT WORKED AND NOT WASHED HUMAN HAIR	04.10.2022	Approved on the basis of criteria framed in EFC Meeting dated 28.03.2022 on export of Human hair. The Committee has decided to issue export license to M/s SK Enterprise for export of 1000 Kg of raw human hair
163	SAPTARISHI TRADERS	HQRXEXLAPPLY000019 19AM23	HUMAN HAIR, UNWORKED, W HETHER OR NOT WASHED OR SCOURED	06.10.2022	Approved on the basis of criteria framed in EFC Meeting dated 28.03.2022 on export of Human hair. The Committee has decided to issue export license to M/s Saptarishi Traders for export of 1000 Kg of raw human hair
164	ROJ ENTERPRIS E	HQRXEXLAPPLY000019 24AM23	UNWASHED HUMAN HAIR	06.10.2022	Deferred. Necessary Docs are still awaited.



165	ROJ ENTERPRIS E	HQRXEXLAPPLY000019 32AM23	UNWASHED HUMAN HAIR	07.10.2022	Rejected. Only one case may be considered at one time.
166	SHEELU HAIR INTERNATIO NAL PRIVATE LIMITED	HQRXEXLAPPLY000019 33AM23	TUTTU OR GOLD HAIR IN BAGS	07.10.2022	Approved on the basis of criteria framed in EFC Meeting dated 28.03.2022 on export of Human hair. The Committee has decided to issue export license to M/s Sheelu Hair International private Limited for export of 1000 Kg of raw human hair
167	R.C.ENTERP RISE	HQRXEXLAPPLY000019 35AM23	UNWASHED HUMAN HAIR	07.10.2022	Deferred. Necessary Docs are still awaited.
168	SANJAY SHAW CLEARING & FORWARDIN G	HQRXEXLAPPLY000019 36AM23	UNWASHED HUMAN HAIR	07.10.2022	Deferred. Necessary Docs are still awaited.
169	RAMYA ENTERPRIS ES	HQRXEXLAPPLY000019 60AM23	Human waste hair unworked	14.10.2022	Deferred. The case has to be taken up on file.

Note :

(i) **Deferred cases:** Cases shown as **deferred** imply that approval is pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases: Cases which got approved by EFC** are issued export authorisations by DGFT(Hqrs.) to the firm(s). As per Appendix 2K of FTP-2015-20, the fee for obtaining export license is Rs. 1000/- only (per application) irrespective of item/quantity/FOB value etc.

(iii) **Approved post-facto:** Cases shown as **Approved post-facto** imply that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.51(c) of HBP (Handbook of Procedure 2015-20). In order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency(ies) with no divergence in views.



However, such cases, shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.

(iv) **Dropped.** Cases shown as **Dropped** imply that the firm is not responsive to the queries of DGFT or to the concerned Administrative Ministry/Deptt. and has not furnished documents/information/ clarification as called for despite reminders. Such cases are dropped from active agenda of EFC. However, the case can be reopened once the documents are received from the firm with fresh date of application.

(v) **Rejected.** Cases which are shown as **Rejected** imply that the EFC, after consultation with the Administrative Ministry / Deptt., decided not to grant authorisation due to reasons such as, proposal not supported by the concerned technical agency. No further communication will be issued by DGFT(Hqrs) in such cases. However, the firm can request for review of the decision of the Committee before DGFT.

(VI) **Closed.** Cases which are shown as **Closed** imply that the EFC, after consultation with the Administrative Ministry/Deptt. has decided to close the case due to the reason that the proposed item to be exported is 'Free' as per the present ITC (HS) Export Policy, 2018 and does not require licence from DGFT.

प्रतिभा कुमारी / Ms. Pratibha Kumari
उप-निदेशक, वाणिज्य, भारत सरकार
Deputy Director General of Foreign Trade
विदेशी व्यापार निदेशकालय
Directorate General of Foreign Trade
आर्थिक मामलों की राज्य मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi